

Information Note to the Press (Press Release No. 126/2025)

For Immediate Release

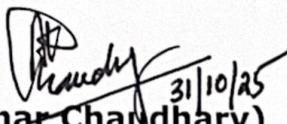
Telecom Regulatory Authority of India

Extension of last date for submission of comments on TRAI's Draft 'Telecommunication Tariff (Seventy Second Amendment) Order, 2025' and Draft 'The Reporting System on Accounting Separation (Amendment) Regulations, 2025'

New Delhi, 31st October 2025 — The Telecom Regulatory Authority of India (TRAI) has issued the Draft 'Telecommunication Tariff (Seventy Second Amendment) Order, 2025' and the Draft 'The Reporting System on Accounting Separation (Amendment) Regulations, 2025' on 16th October, 2025 for seeking the comments from stakeholders till 31st October, 2025.

2. Keeping in view the requests received from industry association and stakeholders for an extension of time for submission of comments on the draft amendments, it has been decided to extend the last date for submission of written comments up to 7th November, 2025.

3. The comments, if any, may be sent, preferably in electronic form at the email ID: fa@traai.gov.in. For any clarification/information, Shri Vijay Kumar, Advisor (F&EA), TRAI, may be contacted at Tel. No. +91-11-20907773.


(Atul Kumar Chaudhary)
Secretary